

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8185/2019

(Arising out of impugned final judgment and order dated 13-03-2019 in WA No. 153/2019 passed by the High Court For The State Of Telangana At Hyderabad)

M/S N RAMACHANDRA REDDY

Petitioner(s)

VERSUS

THE STATE OF TELANGANA & ORS.

Respondent(s)

Date : 02-08-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER  
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. B. Adinarayana Rao, Sr. Adv.  
Mr. Sumanth Nookala, AOR  
Mr. Praveen Reddy, Adv.

For Respondent(s) Mr. R.Basant, Sr. Adv.  
Mr. Sadineni Ravi Kumar, AOR  
Mr. Sudheer Kumar, Adv.  
  
Mr. S. Udaya Kumar Sagar, AOR  
Ms. Bina Madhavan, Adv.  
Ms. Swati Bhardwaj, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the matter on 5<sup>th</sup> August, 2019.

(POOJA CHOPRA)  
COURT MASTER

(RAJINDER KAUR)  
BRANCH OFFICER